

C.A.No. 355 OF 2000  
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp  
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R  
ITEM NO.1-A COURT NO. 1 SECTION IVA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.355/2000 @@  
AA

K. Shekar Appellant (s)

VERSUS

V. Indiramma & Ors. Respondent (s)

With C.A.No.356/2000

(Heard by Hon'ble Rajendra Babu & Ruma Pal, JJ.)@@  
AA

Date : 27/02/2002 These appeals were called on for prouncement of  
judgment today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI  
HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Mr. S. Muralidhar, Adv.

For Respondent (s) Mr. P.P. Singh, Adv.

Mr. A. Mariarputham, Adv.  
for M/s. Arputham, Aruna & Co., Adv.

The Court made the following O R D E R

....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

Hon'ble Mrs.Justice Ruma Pal pronounced the judgment  
of the Court.

The appeals are dismissed but without any order as to  
costs.

.SP1  
(N. Annapurna) (Shelly Sengupta)  
Court Master Court Master

Signed judgment is placed on the file. REPORTABLE@@  
CCCCCCCC